GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2415 ANSWERED ON:03.12.2009 OPENING OF DEALERSHIP DISTRIBUTORSHIP BY OMCS Pandey Shri Ravindra Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a): the total number of gas, petrol and diesel distributors who were provided dealership/distributorship by each oil company and public sector oil undertakings in the country during the last two years and in the current year;

(b): the details of performance of the said distributors in the country, State-wise;

(c): whether oil and gas distributors who have been given dealership by public sector oil companies are unable to work properly; and

(d): if so, the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (d): The number of Retail Outlet (RO) dealership and LPG distributorship commissioned by Public Sector Oil Marketing Companies (OMCs) viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) during the last two years and current year are as under:

OMCs No. of RO No. of LPG dealerships dealerships

IOC 2125 76

HPC 739 56

BPC 641 80

Considering the market conditions and potential available in the trading areas, on the whole the performances of RO dealerships and LPG distributorships set up by OMCs during last two years and current year are satisfactory.

OMCs regularly monitor the performance of the dealers /distributors as well as investigate any complaints made against them. Based on the finding of the investigations, corrective action, including guidance / counseling, action as per Marketing Discipline Guidelines (MDG) / dealership / distributorship agreement are taken. In cases of proven multiple / serious irregularities, dealership/distributorship involved are suspended / terminated by OMCs.